

R.4
27.4.1993

O.A. 1344/87

D. K. Singh vs. Union of India

Ms. Mridula Roy, learned counsel appearing for the petitioner, submits that she has no instructions in the case and that she has given consent to engage another counsel and, therefore, she is not in a position to submit anything in this case. As the counsel has nothing to say about this case, the same is dismissed.

(B. N. Dholondiyal)
Member (A)

(V. S. Malimath)
Chairman

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